

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 61 of 2020 & I.A No. 260 of 2021	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 757 of 2021	Punjab National Bank Vs. EVA Agro Feeds Pvt. Ltd. & Anr.	Rajesh Kumar Gautam	
3.	Comp. App (AT) No. 110 of 2021	Arvind Bali Vs. Union of India, Ministry of Corporate Affairs & Anr.	Nakul Mohta	
4.	Comp. App (AT) No. 111 of 2021	Satpal Bansal Vs. Union of India, Ministry of Corporate Affairs & Anr.	Nakul Mohta	
5.	Comp. App (AT) No. 112 of 2021	Punjab and Maharashtra Cooperative Bank Ltd. Vs. Dreams the Mall Company Ltd. & Anr.	Jeevan Chandra	

For Admission (Contempt)

6.	Contempt Case (AT) No. 26 of 2021 in Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Assets Reconstruction Company Limited Vs. Gwalior Bypass Projects Ltd. (Through Its Resolution Professional, Mr. Shailesh Verma)	Atul Sharma	
----	---	---	-------------	--

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
----	---------------------------------------	---	------------------	----------------

8.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd With	Dhaval Deshpande	Avinash Khanolkar- R2&3 Anagha Anasingaraju
9.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar- R2&3 Anagha Anasingaraju
10.	Comp. App. (AT) (Ins) No. 1007 of 2020	Ankit Suresh Wadhwa Vs. Bank of India	Reema Khorana	Parhiv J. Mehta-R1
11.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3 Megha Tyagi-R2
12.	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3 Megha Tyagi-R2

For Directions - to Settle Date

13.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar
14.	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	Rohit Gandhi Siddharth Kapoor
15.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr.	Archi Agarwal	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
16.	Comp. App. (AT) (Ins) No. 457 of 2021	Manish Kumar Gupta Resolution Professional for Three C Projects Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr. With	Milan Singh Negi	Rachit Mittal
17.	Comp. App. (AT) (Ins) No. 458 of 2021	Committee of Creditors of Three C Projects Pvt. Ltd. Through its Authorized representative Mr. Durga Das Agrawal Vs. New Okhla Industrial Development Authority & Anr. With	Prateek Gupta	Rachit Mittal

18.	Comp. App. (AT) (Ins) No. 460 of 2021	Lotus Zing Flat Owners Welfare Association Vs. New Okhla Industrial Development Authority & Anr.	Renuka Iyer	Rachit Mittal
19.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra Developers Pvt. Ltd.	Pawan Shree Agarwal	S.S. Shekhawat
20.	Comp. App. (AT) (Ins) No. 222 of 2021	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal
21.	Comp. App. (AT) (Ins) No. 419 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through RP & Anr.	Pritam Bishwas	Arjun Syal Shreyan Das-R2
22.	Comp. App. (AT) (Ins) No. 527 of 2021	Central Board of Trustee, Employees Provident Fund Organization through The Regional P.F. Commissioner Vs. Shri Dutta India Pvt. Ltd.	Brijesh Kumar Tamber	
23.	Comp. App. (AT) No. 330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore-R2,3 Kumarpal R. Chopra-R5 to 7
24.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhar Rao
25.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar